Declaration or Assets and Liabilities

				Year2021
	I, Santosh Ku	mar	son/daughter/wife of .	Late. Devendra Prasad Pal
aged	43 (Approx)	Years, belonging	to Assistant Cadre	A file variously
service	e and presently wo	orking asAssi	stant, Bihar Legislative	Assembly, Patna
given	herein below the deta	ils of the assets (in	nmovable, movable, ba	ank balance, etc.) or myself, my
spouse	and dependants*:			

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	Rs 5010/-	Rs 4500/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		Rs 72,000/- as on 06-02-2021 in Allahabad Bank, Gardanibagh.	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Rs1,00,000/- LIC of Rs1,00,000/- LIC of Rs1,01,000/-	(1) Bajaj Allianz of 53,000/- Per Annum (2) LIC of Rs.1,00,000/-	LIC of Rs1,00,000/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Honda Activa bearing Reg. No BR01EQ4110 of Year 2020	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 50 gm (Approx) of Rs2,42,500/- (Approx)	Gold-200 gm (Approx) of Rs9,70,000/- (Approx) Silver- 200gm (Approx) of Rs13,800/- (Approx)	Nil	Nil	Nil
	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	2042 Sq.ft. (approx) at Mauja- Shripalpur, P.S Punpun, Dist Patna. of Rs. 5,75,000/- (App)	Nil	NiI	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in HUF (ANCESTRAL)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	S.B.I., Bihar Vidhan Mandal.	Rs 12,00,000/- (Twelve Lakh Only)	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 16571/- Assessment Year 2020-21 PAN No BWMPK6821J	Nil	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nii	

C Personal Detail		
GPF/CPF/PRAN No.	: -	PTS/BLA- 1174
Gender	:-	M (M/F)
Date of Birth	:	1 7 1 1 9 7 7 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	Assistant,
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	VAISHALI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: FATT GATT

Name of Employee: Santosh Kumar

Place: Patna Designation: Assistant

Date: 06/02/2021 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

स्तीय कुमाट